

PROF. MADHU DANDA-VATE: Even on the basis of what has appeared in the agenda paper, 50 per cent of the name is mine only.

SHRI EDUARDO FALEIRO (Mormugao): He is the head of the family, Sir.

MR. DEPUTY-SPEAKER: Mr. Patil.

15.04 hrs.

**CONSTITUTION (AMENDMENT)
BILL***

(AMENDMENT OF SEVENTH
SCHEDULE

SHRI BALASAHEB VIKHE PATIL (Kopergaon): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI BALASAHEB VIKHE PATIL: Sir, I introduce the Bill.

15.05 hrs.

**PROHIBITION OF ALL FOREIGN
MISSIONARIES FUNCTIONING
IN INDIA ON RELIGIOUS BASIS
BILL***

SHRI B. V. DESAI (Raichur): I beg to move for leave to introduce a Bill to prohibit all foreign missionaries from functioning in India on religious basis.

MR. DEPUTY-SPEAKER: Motion moved.

"That leave be granted to introduce a Bill to prohibit all Foreign Missionaries from functioning in India on religious basis."

MR. BANATWALLA: You want to oppose it?

SHRI G. M. BANATWALLA (Ponnani): Sir, I rise to oppose the motion to introduce this obnoxious Bill.

I want to draw your kind attention, Sir...

MR. DEPUTY SPEAKER: Mr. Banatwalla, it is better you may say 'objectionable Bill' instead of 'obnoxious Bill'. I think in all your goodness you may agree to it.

SHRI G. M. BANATWALLA: All right, Sir, this objectionable Bill.

MR. DEPUTY SPEAKER: Only just I want to help you.

SHRI G. M. BANATWALLA: I want to draw your kind attention to clause 3 of this Bill and I quote:

"Preaching of all religious and helping in conversion of the poor from one religion to another shall be immediately banned."

I have read out the whole clause. This is what it is. The Statement of Aims and Objects says that it really wants to have restrictions on foreign missions, so on and so forth. However, clause 2 of the Bill has travelled far beyond even the contemplated aims in the statement given. A total ban is sought on the preaching of all religions. I need not take much of your time because you know very well that this violates the fundamental rights given in Art. 25 itself. Art. 25 clearly lays down that all persons are